

Date	Office Report	Orders
	1-4-97	<p>7. OA- 608/94 Present <del>4</del> None for the applicant. Shri K.K. Patel, learned counsel for the respondents. Shri Patel, learned counsel submits that the issue in this case is pending before the Hon'ble Supreme Court in SLP 5512-60/94 and connected cases, <sup>which were</sup> listed last week. He therefore, submits that the Hon'ble Supreme Court is likely to pronounce the judgment shortly.</p> <p>In view of the para 3 of the order dated 17.5.95, let the case be placed in nine dis list with liberty to either of the parties to move an application as soon as the judgment of the Supreme Court in this matter is available.</p> <p style="text-align: right;">JB (Smt. Lakshmi Swaminathan) Member (J)</p>